

**FORM A**  
**PUBLIC ANNOUNCEMENT**

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)*

**FOR THE ATTENTION OF THE STAKEHOLDERS OF CANVASFLIP SOLUTIONS PRIVATE LIMITED**

|    |                                                                                              |                                                                                                                                                                                                                                   |
|----|----------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF CORPORATE PERSON                                                                     | CANVASFLIP SOLUTIONS PRIVATE LIMITED                                                                                                                                                                                              |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                    | 05/06/2015                                                                                                                                                                                                                        |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED                           | ROC-KANPUR                                                                                                                                                                                                                        |
| 4. | CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON            | U72300UP2015PTC071182                                                                                                                                                                                                             |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON           | 1/240, VIRAT KHAND, GOMTI NAGAR LUCKNOW Lucknow UP 226010                                                                                                                                                                         |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                            | 05.04.2022                                                                                                                                                                                                                        |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR | KAMAL NAYAN JAIN<br>Regd Address: 2/7 SARAT BOSE ROAD, VASUNDHARA BUILDING, 1ST FLOOR, KOLKATA-700020<br>E-MAIL ID: <a href="mailto:KNJAIN@KNJAINCO.COM">KNJAIN@KNJAINCO.COM</a><br>REGN NO: IBBI/IPA-001/IP-P00029/2016-17/10065 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                           | 05.05.2022                                                                                                                                                                                                                        |

Notice is hereby given that CANVASFLIP SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on 05.04.2022.

The stakeholders of CANVASFLIP SOLUTIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 05.05.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

  
KAMAL NAYAN JAIN  
(LIQUIDATOR)

Date: 06.04.2022  
Place: KOLKATA

